

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO. 1376
TO BE ANSWERED ON 09th February, 2024

CIVIL AREAS OF CANTONMENT IN KARNATAKA

1376. SHRIMATI ANGADI MANGAL SURESH:

Will the Minister of DEFENCE be pleased to state:

- (a) whether any reply has been received from the Chief Secretary of Karnataka with regard to the excision of civil areas of Cantonment existing in Karnataka;
- (b) if so, the details thereof;
- (c) whether the Government proposes to initiate any measures to form a Committee with respect to Karnataka to report the civil areas of Belagavi Cantonment to be excised;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor along with the timeline by which the Committee is likely to be framed for the same?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) & (b): No, Sir.

(c) to (e): Yes, Sir. A Committee comprising of representatives from all Stakeholders has been constituted to work out the details of proposed modalities for excision of civil areas of Belgaum Cantonment in the State of Karnataka and their merger with adjoining State Municipality.
